

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-112/2003/6380/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

Dated Guwahati the ¹⁶ 19 July, 2023.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJM/3624 Dated 28.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 30.06.2023, along with station leave permission, from the evening of 28.06.2023 till the morning of 01.07.2023.** Further, The Addl. Sessions Judge-cum-Special Judge (POCSO), Morigaon and in her absence, the Civil Judge & Assistant Sessions Judge, Morigaon and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-112/2003/6381/A, dated , 19-07-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
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